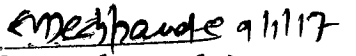


The Provisional Common Gradation/ Seniority List of Senior Private Secretary (Gazetted Officers) on the Establishment of the High Court, Appellate and Original Side, Bombay and its Bench offices at Nagpur and Aurangabad and High Court of Goa(Panaji) as on 1st January, 2017, has been prepared. A soft copy of the said provisional gradation/seniority list has been published on the High Court web site.

They are hereby directed to submit their objections, if any, to the said Seniority List upto 16/01/2017 to the Registrar (Personnel). The representations received thereafter will not be considered.

Date :- 9th January, 2017


(S. S. Deshpande)
Registrar (Personnel)

Provisional Common Gradation/Seniority List of Senior Private Secretaries (Gazetted Officers)
on the establishment of the High Court at Bombay (Appellate Side and Original Side) including its
Bench Offices at Nagpur, Aurangabad and High Court of Bombay at Goa, Panaji-Goa
as on 1st January, 2017

Designation of post :- Senior Private Secretary
Gazetted Officer

Pay Scale :- Rs.15600-39100 and Grade Pay of Rs.7600

Office at	Permanent	Temporary	Total	
			Working	Vacant
Appellate Side	02	02	04	-
Original Side	-	04	03	01
Nagpur	01	--	01	-
Aurangabad	-	01	01	-
Goa	01	--	01	-
Total	04	07	10	01

PROVISIONAL COMMON GRADATION/SENIORITY LIST OF SENIOR PRIVATE SECRETARY (GAZETTED OFFICERS) ON THE ESTABLISHMENT OF THE HIGH COURT AT BOMBAY (APPELLATE AND ORIGINAL SIDE) INCLUDING ITS BENCH OFFICES AT NAGPUR, AURANGABAD AND HIGH COURT OF BOMBAY AT GOA, PANAJI-GOA AS ON 1ST JANUARY, 2017

Sr. No.	Name	Date of Birth	Educational Qualification	Date of Continuous Service in the Present Post	Date of entry in Government service/High Court	Date of appointment/promotion as Court Stenographer	Date of promotion as Personal Assistant	Date of promotion as Personal Secretary/Pvt. Secretary	Mode of Recruitment	Remarks
1	Shri Kishor Hundraj Jeswani (Nagpur Bench)	30.7.1960	B.com, LL.B	01.10.2007	18.02.1980 as Stenographer (L.G), Dist.Court, Amravati, 15.02.1985 as Stenographer (H.G), High Court Bench, Nagpur	16.04.1988	05.10.1993	01.03.1995 as Personal Sec., 12.03.1999 as Private Secretary	Promotion	
2	Shri Dileep Gundappa Murumkar (Appellate Side)	20.11.1959	Passed 2 nd year Pre-University Examination i.e 11 th & 12 th Standard	01.10.2007	06.02.1980 Shorthand Writer (HG), High Court, A.S. Bombay	10.02.1987 (HCOS)	01.03.1992	10.08.1993 as Personal Sec., 01.01.2001 as Private Secretary	Promotion	

Sr. No.	Name	Date of Birth	Educational Qualification	Date of Continuous Service in the Present Post	Date of entry in Government service/High Court	Date of appointment/promotion as Court Stenographer	Date of promotion as Personal Assistant	Date of promotion as Personal Secretary/Pvt. Secretary	Mode of Recruitment	Remarks
3	Shri Anwar Badruddin Shaikh (Original Side)	14.04.1960	XII Science	01.10.2007	10.01.1983 as Steno in City Civil and Sessions Court, Bombay,	05.05.1987 as Court Stenographer (HCAS)	01.05.1993	01.03.1994 as Personal Secretary 14.10.2004 as Private Secretary	Promotion	
4	Shri Vijay Raghunath Date (Appellate Side)	12.12.1959	B.A.	08.08.2008	04.01.1982 as Stenographer (L.G) Govt. Pleader, Bombay, 16.06.1987 as Court Stenographer, High Court, A.S. Bombay.	16.06.1987	02.11.1992	21.07.1994 as Personal Secretary 01.04.2005 as Private Secretary	Promotion	
5	Dr Nagesh Dinkarrao Kulkarni (Aurangabad)	10.03.1962	B.S.L., LL.B, LL.M, P.hd in Law	09.12.2011	06.11.1982 as Stenographer, Dist.Court, Jalna,	10.11.1986	01.12.1986	24.01.1990 as Personal Secretary, 01.04.2005 as Private Secretary	Promotion	Working on the post of Sr.Pvt. Secretary on ad-hoc basis from 30.11.2008 to 08.12.2011
6	Shri Santosh S.Mhamal (Goa)	28.11.1964	S.S.C	21.07.2014	01.08.1987 as L.D.Clerk, Dist.Court, North-Goa, Panaji,	18.09.1998	01.04.2005	10.08.2006 as Pvt.Sec.	Promotion	

Sr. No.	Name	Date of Birth	Educational Qualification	Date of Continuous Service in the Present Post	Date of entry in Government service/High Court	Date of appointment/promotion as Court Stenographer	Date of promotion as Personal Assistant	Date of promotion as Personal Secretary/Pvt. Secretary	Mode of Recruitment	Remarks
7	Shri Suresh J.Sajawat (Original Side)	24.02.1963	S.S.C	08.06.2015	01.09.1986 as Steno (LG), Govt.Pleader, H.C., Bombay 01.02.1992 as Steno (H.G), HCOS	01.07.1992	21.07.1994 HCAS	05.03.1999, as Personal Secretary, HCOS	Promotion	
8	Shri Jayant Digambar Kandarkar (Original Side)	19.05.1962	B.Com, LL.B	08.06.2015	21.09.1981 as Junior Clerk, Dist.Ct Jalna, 10.01.1983 as Stenographer (LG) at Dist.Court, Ambad	01.07.1992 HCOS	01.07.1995 HCAS	05.03.1999, as Personal Secretary, HCAS	Promotion	
9	Shri Sayed Rehmat Pasha (Appellate Side)	18.03.1963	S.S.C	08.06.2015	21.09.1992 as Court Stenographer HCAS	21.09.1992	12.07.1996	05.03.1999, as P.S, 01.04.2005 as Pvt.Sec.		

Sr. No.	Name	Date of Birth	Educational Qualification	Date of Continuous Service in the Present Post	Date of entry in Government service/High Court	Date of appointment/promotion as Court Stenographer	Date of promotion as Personal Assistant	Date of promotion as Personal Secretary/Pvt. Secretary	Mode of Recruitment	Remarks
10	Shri Surya Namdeo Gaonkar (Appellate Side)	21.01.1964	B.A, LL.B	08.06.2015	01.10.1983 as Hamal on Small Cause Court, Bombay. 16.01.1989 as Steno-Typist in Small Causes Court, Bombay. 22.03.1993 Steno (HG), HCOS	05.07.1993 HCAS	01.08.1998 as PA,	25.08.2000 as Personal Secretary, 01.04.2005 as Private Secretary		

Surya Namdeo
Registrar (Personnel)